

STATEMENT*Statement Showing the Yearwise Stocks of Paddy Awaiting Milling in FCI Godowns*

(Lakh MTs.)

Sl. No.	Regions	Qty. of Paddy Lying Unmilled			Total	Position as on	Remarks
		1993-94 Crop	1994-95 Crop	1995-96 Crop			
1.	Punjab	-	1.03	0.59	1.62	19.8.96	Besides above the State Govt./ Agencies of Punjab are having the following quantities of unmilled paddy procured for Central Pool:
2.	Haryana	-	0.46	0.52	0.98	10.8.96	
3.	U.P.	-	Neg. (181 MT)	0.07	0.07	31.7.96	
4.	Bihar	0.015	0.013	0.002	0.03	26.7.96	1994-95 Crop—3.65 lakh MT
5.	Orissa	-	-	-	-	31.7.96	1995-96 Crop—5.17 lakh MT
6.	A.P. (Prov.)	0.19	0.10	0.09	0.38	31.7.96	<u>8.82</u>
7.	Rajasthan	-	0.24	0.005	0.246	-do-	
8.	Tamil Nadu	-	-	-	-	-do-	
Total :		0.205	1.843	1.278	3.326		

*[Translation]***Facilities for Handicapped Employees**

*390. DR. BALIRAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the facilities being provided to the handicapped employees in various departments under the Ministry;

(b) whether they are also provided reservation at the time of promotion;

(c) if so, the details and percentage thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) The following facilities are being provided as per the instructions of Department of Personnel and Training:

1. Provision for reservation in Group C and D posts subject to conditions stipulated in OM No. 36035/8/89/Estt. dated 20.11.89 for promotion.
2. Relaxation of upper age limit.
3. Conveyance allowance upto a maximum of Rs. 100 per month.

4. Exemption from payment of application and examination fee.

5. Financial assistance from welfare fund for purchase of artificial limp/wheel chair/tricycles etc.

(b) The reservation in promotion is provided as per DOP & T instruction as indicated in (1) above.

(c) One percent each for visually handicapped, hearing handicapped and orthopedically handicapped in identified Group 'C' and 'D' posts.

(d) Does not arise.

*[English]***Investment by EPF Organisation**

*391. SHRI MOHAN RAWALE: Will the Minister of LABOUR be pleased to state:

(a) whether cases of violation of procedures for investment by the Employees Provident Fund Organisations have come to the notice of the Government;

(b) if so, the details thereof;

(c) whether an inquiry was instituted in this regard;

(d) if so, the outcome thereof; and

(e) the action taken against the officers found guilty?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) to (e). The EPF contributions collected but not immediately needed for payment are required to be invested in accordance with the pattern prescribed by the Ministry of Finance from time to time. Under the present pattern 40% of the investible surplus is to be invested in the Central/State Government securities, 30% in the Special Deposit Scheme of the Central Government and the remaining 30% in the banks and other public financial institutions/companies. As the responsibility for making investment with different agencies, on the basis of pattern laid down by the Central Government, is that of the State Bank of India as port-folio manager, there is no question of violation of procedure for investment by the Employees Provident Fund Organisation.

Disinvestment in Tourism and Hotel Undertakings

* 392. SHRI TARIQ ANWAR:
DR. M.P. JAISWAL:

Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that the Government propose to have complete disinvestment in tourism and hotel undertakings; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) No, Sir.

(b) Does not arise.

Improvement of Airports

*393. SHRI TH. CHAOBA SINGH:
SHRI V. DHANANJAYA KUMAR:

Will the Minister of CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 1040 on July 18, 1996 and state:

(a) the status of the work relating to modernisation/upgradation of airports, airport-wise;

(b) the time by which the airports for which funds have been allocated during 1996-97 are likely to be upgraded/modernised;

(c) whether the Government propose to modernise or upgrade some more airports during the next year; and

(d) if so, the details thereof, airport-wise?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) to (d). A detailed statement indicating the modernisation/upgradation being done at each airport by the Airports Authority of India is attached.

STATEMENT

State	Name of Airport	Scope of Work	Cost (Rs. in crores)	Status of work	Projected date of completion
Andhra Pradesh					
	Hyderabad	Construction of new Integrated Terminal Building	43.60	65%	December, 1997
	Tirupathi	Construction of new Terminal Building.	7.50	1%	June, 1998
	Vijayawada	Strengthening of runway and associated pavements, development of Terminal Building.	16.29	Tendering stage	June, 1999